

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 116/2025

In the matter of  
Resident Welfare Association  
A1 Block Janakpuri

Applicant

Versus

Delhi Jal Board & Ors.

Respondents  
NDOH:-28.07.2025

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Filed by:



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Filed on: 28/07.25

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**AFFIDAVIT ON BEHALF OF RESPONDENT NO. 1 /  
DELHI JAL BOARD**

I, Mukesh Jindal, S/o Sh. R.B. Jindal, aged about 59 years, presently posted as Chief Engineer, Delhi Jal Board (DJB), and having my office at Varunalaya Phase-II, Jhandewalan, New Delhi, do hereby solemnly affirm and state on oath as under:

1. That I am well conversant with the facts and circumstances of the present matter as per the official records maintained by the department, and in that capacity, I am competent to swear and depose to the present Affidavit.
2. That the present Affidavit is being filed in compliance with the directions of this Hon'ble Tribunal in O.A. No. 116/2025 titled "Resident Welfare Association, A1 Block, Janakpuri Vs. Delhi Jal Board & Others.
3. That the present Application pertains to the grievance of contaminated water supply in a portion of A1 Block, Janakpuri, more specifically from House Nos. A1/16 to A1/80 and A1/83 to A1/162.



4. That in response thereto and in furtherance of ensuring clean and safe water supply, the following remedial actions have been undertaken as part of short-term, Permanent and immediate measures.

**Short-Term Measures Taken:**

- a) The work of settled peripheral sewer line at District Centre, Janakpuri has been completed.
- b) In order to prevent overflow and surcharged conditions of the sewer lines, sewage pumping trollies have been deployed in the vicinity of District Centre and Unity Mall, Janakpuri.
- c) Sewer cleaning machines are being regularly deployed in the area to clear blockages and maintain the sewer network.
- d) The water pipelines are being flushed periodically to prevent any possibility of contamination.
- e) In the first week of June 2025, DJB deployed manpower to identify sources of contamination. It was discovered that individual house connections at H. No. A1/141, A1/57, A1/148, A1/63, and A1/65 were damaged. These damaged connections have since been repaired/replaced.
- f) At H. No. A1/61, an interconnection of a dead water line with the active distribution line was discovered. This dead line, which posed a contamination risk, was disconnected in the second week of June 2025.



g) That sampling of water has been carried out on a regular basis by the DJB's DTQC (Delhi Testing and Quality Control) division in coordination with the RWA members to test the quality of water in the affected areas. A total of 59 samples were collected from the area during the period from March 2025 to 15th July 2025. Out of these, only three samples—namely from A1/32 (dated 09.03.2025), A1/57 G.F. (dated 25.04.2025), and A1/141 S.F. (dated 20.06.2025)—were found to be unsatisfactory. However, after taking remedial measures, fresh samples were collected from the said premises, all of which were thereafter found satisfactory.

That, in further support of the above submissions and to demonstrate the systematic approach adopted by the Delhi Jal Board in monitoring the water quality in A1 Block, Janakpuri, a summary report dated 17.07.2025 issued by the Quality Control Laboratory, W.T.P. Haiderpur, Delhi Jal Board, is annexed herewith as **Annexure A1**. The said report covers the period from 09.03.2025 to 15.07.2025 and contains sampling details from various residential premises within the affected area.

h) Detailed sampling records of key affected households are tabulated as under:

S.No.	Address	Date of Sample	Test Result
1	H. No. A1/141 S.F.	31.05.2025	Satisfactory
		20.06.2025	Unsatisfactory
		25.06.2025	Satisfactory
		27.06.2025	Satisfactory
		15.07.2025	Satisfactory
2	H. No. A1/63 G.F.	31.05.2025	Satisfactory
		10.06.2025	Satisfactory



S.No.	Address	Date of Sample	Test Result
		13.06.2025	Satisfactory
		25.06.2025	Satisfactory
		27.06.2025	Satisfactory
3	H. No. A1/148 S.F.	27.06.2025	No supply due to motor breakdown
		15.07.2025	Satisfactory
4	H. No. A1/65 G.F.	31.05.2025	Satisfactory
		27.06.2025	Satisfactory
5	H. No. A1/57 G.F.	25.04.2025	Unsatisfactory
		24.05.2025	House Locked
		31.05.2025	Satisfactory
		10.06.2025	Denied Access
		20.06.2025	Satisfactory
		25.06.2025	Satisfactory
		27.06.2025	Denied Access
6	H. No. A1/130 S.F.	-	Denied Access

i) On 18.07.2025, one old, abandoned and unplugged house connection at H. No. A1/140 was found, which was suspected to be a potential contamination source. The same was disconnected and properly sealed.

j) Further, to effectively manage and isolate the water supply network, 03 sluice valves were installed in July 2025. This led to identification of two major contamination sources:

- i. A cracked gate valve near Gate No. 4 of A1 Block, Janakpuri, which was temporarily repaired on 20.07.2025 and finally replaced on 23.07.2025.
- ii. A cracked underground water pipe near H. No. A1/36, which was identified on 21.07.2025 and replaced during the night of 22.07.2025. All out efforts are still continued to find out the hidden underground contamination sources so as to plug/repair the same.



k) In compliance with the order dated 16.07.2025 of this Hon'ble Tribunal, an additional water line has been connected to the existing supply network of A1 Block from the Haidarpur Water Treatment Plant via Najafgarh Road.

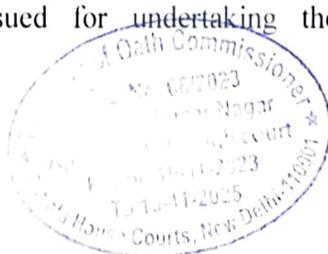
l) As an interim arrangement, water tankers have been deployed in the area to provide potable water. However, the residents have not availed of the same despite the efforts made. Photographs of deployed tankers are annexed herewith as **Annexure A2**

m) The DJB officials have been in consistent communication telephonic and in person with representatives of the area to ensure regular updates, coordination, and responsiveness.

**5. Long-Term / Permanent Measures:**

a) DJB had already conceptualised the replacement of the over 40-year-old water supply and sewer lines in the affected area. This proposal was duly reflected on Page No. 52 of the Applicant's O.A. However, at that stage of the project lifecycle, the proposal could not be advanced due to non-availability of requisite funds.

b) It is respectfully submitted that the requisite budget for the execution of the replacement of the water line in the affected area has now been duly sanctioned. In pursuance thereof, the Delhi Jal Board has floated the necessary tenders for the said work. Furthermore, a Letter of Intent dated 18.07.2025 has also been issued for undertaking the work of



replacement of the existing water line in the concerned locality. Copies of the relevant Notice Inviting Tender (NIT) and the Letter of Intent are annexed herewith and marked as **Annexure A3**

- c) The work of the sewer line and water line replacement works is proposed to be carried out in the back lanes of the affected area. The said works are scheduled to commence after the conclusion of the monsoon season and shall be completed within a period of six months from the date of award of the contract
- d) Additionally, the Construction Drainage Wing of DJB is separately undertaking the work of laying peripheral sewer lines/rehabilitation/replacement of deep peripheral sewer lines prone to subsidence and the desilting of the Jail Road Trunk Sewer leading to Keshopur STP. These works shall permanently address the systemic issues of surcharge and frequent sewer settlements in Janakpuri area.
6. The above submissions are made bonafidely and in the interest of justice and in compliance with the directions of this Hon'ble Tribunal.
7. That the Department is committed to ensuring compliance with the directions of this Hon'ble Tribunal and the present Affidavit.



  
**DEPONENT**  
**(MUKESH JINDAL)**  
 CE (WEST)  
 DELHI JAL BOARD  
 GOVT. OF NCT OF DELHI  
 ROOM No. 117, VARUNALAYA, P.O. KAROL BAGH, NEW DELHI-110005

VERIFICATION

25 JUL 2025

Verified at New Delhi on this \_\_\_\_\_ day of July 2025 that the contents of mentioned in the above said affidavit are true and correct to the best of my knowledge derived from the official records and nothing material has been concealed there from.

I identified the Deponent who has signed the affidavit in my presence.



*[Signature]*  
**DEPONENT**  
**(MUKESH JINDAL)**  
CE (WEST)  
DELHI JAL BOARD  
GOVT. OF NCT OF DELHI  
ROOM No. 117, VARUNALAYA, PH-II  
KAROL BAGH, NEW DELHI - 110005

CERTIFIED THAT THE DEPONENT

*Mukesh Jindal*

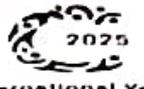
*A. B. Jindal*

*Ajay Vikram Singh*

*48*

25 JUL 2025

*[Signature]*

 <p>Delhi Jal Board</p>	<p><b>DELHI JAL BOARD</b>          ( GOVT. OF N.C.T. DELHI )  <b>QUALITY CONTROL LABORATORY</b>  <b>W.T.P. HAIDERPUR, DELHI-110085.</b></p>	 <p>बुरो ऑफ रोड ट्रफिक ओएमएस</p>  <p>2025 International Year of Cooperatives</p>
<p>(ISO Certified 9001:2015)</p>		<p>Date: - 17.07.2025</p>

**SUMMARY of WATER QUALITY STATUS of A1 BLOCK JANAKPURI**

**w. e. f. - 09/03/2025 TO 15/07/2025.**

S. No.	Area Attended	Name & Addresses	Dt. of Attended	Status of Residual Chlorine	Total Coliform (MPN/100ml)
1.	A1 Block Janakpuri	Dr. Darsh, H. No. A1/32, A1-Block Janakpuri, opposite metro Pillar No 624.	09.03.2025	Nil	1100
2.	A1 Block Janakpuri	Mr. Anil Aggarwal, H. No. A1/64, 1 <sup>st</sup> Floor, A1-Block, Janakpuri.	02.04.2025	0.35	0
3.	A1 Block Janakpuri	Mr. Om Prakesh, H. No. A1/82, Ground Floor, A1-Block, Janakpuri.	02.04.2025	0.81	0
4.	A1 Block Janakpuri	Mr. Raju, H. No. A1/321, Ground Floor, A1-Block, Janakpuri	02.04.2025	0.93	0
5.	A1 Block Janakpuri	Mr. Anil Gupta, H. No. A1/52, Ground Floor, A1-Block, Janakpuri.	02.04.2025	0.33	0
6.	A1 Block Janakpuri	Mr. Ravinder Lamba, H. No. A1/353, Ground Floor, A1-Block, Janakpuri.	02.04.2025	0.80	0
7.	A1 Block Janakpuri	Mr. Darsh Goyal, H. No. A1/32, Upper Ground Floor, A1-Block, Janakpuri.	02.04.2025	0.60	0
8.	A1 Block Janakpuri	A1/64, A1-Block, Janakpuri.	24.04.2025	Complainer denied to give sample	-
9.	A1 Block Janakpuri	Mr. Surender Gandhi, H. No. A1/57, Ground Floor, A1-Block, Janakpuri.	25.04.2025	Nil	2400+
10.	A1 Block Janakpuri	Mr. S.D Gupta H. No. A1/232, A1-Block, Janakpuri.	09.05.2025	Complainer denied to give sample	-
11.	A1 Block Janakpuri	Mr. Sudesh Sharma, H. No. A1/55, Upper Ground Floor, A1-Block, Janakpuri.	24.05.2025	0.66	0

12.	A1 Block Janakpuri	Mr. Dinesh Aggarwal, H. No. A1/56, Upper Ground Floor, A1-Block, Janakpuri.	24.05.2025	0.58	0
13.	A1 Block Janakpuri	Ms. Sarika Seth, H. No. A1/47, Ground Floor, A1-Block, Janakpuri.	24.05.2025	0.73	0
14.	A1 Block Janakpuri	Dr. Vinendra Kumar Sharma, H. No. A1/45, Ground Floor, A1-Block, Janakpuri.	24.05.2025	0.62	0
15.	A1 Block Janakpuri	Mr. Santosh Kumar, H. No. A1/44, Ground Floor, A1-Block, Janakpuri.	24.05.2025	0.56	0
16.	A1 Block Janakpuri	Mr. Sanjay Saxena, H. No. A1/41, Ground Floor, A1 Block Janakpuri	24.05.2025	0.63	0
17.	A1 Block Janakpuri	Mr. Anil Narang, H.No. A1/38, 1 <sup>st</sup> Floor, A1-Block, Janakpuri.	24.05.2025	0.42	0
18.	A1 Block Janakpuri	Mr. Surender Gandhi, H. No. A1/57 Ground Floor, A1-Block, Janakpuri.	24.05.2025	Address locked	-
19.	A1 Block Janakpuri	Ms. Sikha Gupta, H. No. A1/46, Ground Floor, A1-Block, Janakpuri.	26.05.2025	0.61	0
20.	A1 Block Janakpuri	Mr. Anil Kumar Mudgil, H. No. A1/43, Upper Ground Floor, A1-Block, Janakpuri.	26.05.2025	0.66	0
21.	A1 Block Janakpuri	Mr. Ashish Kumar, H. No. A1/151, Ground Floor, A1-Block, Janakpuri.	26.05.2025	0.55	0
22.	A1 Block Janakpuri	Mr. Vinay Kumar, H. No. A1/159, Ground Floor, A1-Block, Janakpuri.	26.05.2025	0.64	0
23.	A1 Block Janakpuri	Mr. Devendra, H. No. A1/76, Ground Floor, A1-Block, Janakpuri.	26.05.2025	0.89	0
24.	A1 Block Janakpuri	Mr. Shyam, H. No. A1/82, Ground Floor, A1-Block, Janakpuri.	26.05.2025	0.47	0
25.	A1 Block Janakpuri	A1/77, A1-Block, Janakpuri.	26.05.2025	Consumer not opened the door & denied to give the water sample.	-
26.	A1 Block Janakpuri	A1/81, A1-Block, Janakpuri.	26.05.2025	Consumer not opened the door & denied to give the water sample.	-
27.	A1 Block Janakpuri	A1/153, A1-Block, Janakpuri.	26.05.2025	Consumer not opened the door & denied to give the water sample.	-

28.	A1 Block Janakpuri	A1/154, A1-Block, Janakpuri.	26.05.2025	Consumer not opened the door & denied to give the water sample.	-
29.	A1 Block Janakpuri	Mr. V. K. Handa, H. No. A1/50, 2 <sup>nd</sup> Floor, A1-Block, Janakpuri.	28.05.2025	0.83	0
30.	A1 Block Janakpuri	Ms. Maya Sharma, H. No. A1/145, Ground Floor, A1-Block, Janakpuri.	28.05.2025	0.34	0
31.	A1 Block Janakpuri	Mr. Amrit Pal Singh, H. No. A1/146 1 <sup>st</sup> Floor, A1-Block, Janakpuri.	28.05.2025	0.38	0
32.	A1 Block Janakpuri	Ms. Lalita, H. No. A1/138, Ground Floor, A1-Block, Janakpuri.	28.05.025	0.86	0
33.	A1 Block Janakpuri	Mr. Mohit Sharma, H. No. A1/113, Ground Floor, A1-Block, Janakpuri.	28.05.025	0.66	0
34.	A1 Block Janakpuri	Mr. J. S. Puri, H. No. A1/118 Ground Floor, A1-Block, Janakpuri.	28.05.2025	1.13	0
35.	A1 Block Janakpuri	Mr. Ratan Lal Verma, H. No. A1/65, Ground Floor, A1-Block, Janakpuri.	31.05.2025	0.38	0
36.	A1 Block Janakpuri	Mr. Vaibhav, H. No. A1/63, Ground Floor, A1-Block, Janakpuri.	31.05.2025	0.25	0
37.	A1 Block Janakpuri	Mr. Bharat Sehgal, H. No. A1/57, 2 <sup>nd</sup> Floor, A1-Block, Janakpuri.	31.05.2025	0.32	0
38.	A1 Block Janakpuri	Ms. Rajini Mahajan, H. No. A1/141, 2nd Floor, A1-Block, Janakpuri.	31.05.2025	0.29	0
39.	A1 Block Janakpuri	Ms. Sapna, H. No. A1/148, 2nd Floor, A1-Block Janakpuri.	31.05.2025	0.23	0
40.	A1 Block Janakpuri	Mr. Jagdish, H. No. A1/131, Ground Floor, A1-Block, Janakpuri.	31.05.2025	0.59	0
41.	A1 Block Janakpuri	Mr. Anil Aggarwal, H. No. A1/64, 1 <sup>st</sup> floor, A1-Block, Janakpuri.	03.06.2025	0.84	0
42.	A1 Block Janakpuri	Ms Shabnam, H.No. A1/53, 1 <sup>st</sup> Floor, A1-Block, Janakpuri.	10.06.2025	0.70	0

43.	A1 Block Janakpuri	Mr. Bharat Sehgal, H. No. A1/57 2 <sup>nd</sup> Floor, A1-Block, Janakpuri.	10.06.2025	Consumer not opened the door & denied to give the water sample.	-
44.	A1 Block Janakpuri	Mr. Anil Malhotra, H. No. A1/63, Ground Floor, A1-Block, Janakpuri.	10.06.2025	NPWS (No Proper Water Supply)	-
45.	A1 Block Janakpuri	Mr. Narendra Gupta, H. No. A1/64, 2 <sup>nd</sup> Floor, A1-Block, Janakpuri.	10.06.2025	NPWS	-
46.	A1 Block Janakpuri	A1/64, 1 <sup>st</sup> Floor, A1-Block, Janakpuri.	10.06.2025	Consumer not opened the door	-
47.	A1 Block Janakpuri	A1/73, Ground Floor, A1-Block, Janakpuri.	10.06.2025	Consumer not opened the door	-
48.	A1 Block Janakpuri	A1/130, 2 <sup>nd</sup> Floor, A1-Block, Janakpuri.	10.06.2025	Consumer not opened the door	-
49.	A1 Block Janakpuri	Mr. Anil Malhotra, H. No. A1/63, Ground Floor, A1-Block, Janakpuri.	13.06.2025	0.26	0
50.	A1 Block Janakpuri	Mr. Anil Aggarwal, H. No. A1/64, 1 <sup>st</sup> Floor, A1-Block, Janakpuri.	13.06.2025	0.46	0
51.	A1 Block Janakpuri	Mr. Punit, H. No. A1/156, Ground Floor, A1-Block, Janakpuri.	13.06.2025	0.93	0
52.	A1 Block Janakpuri	Mr. Rajeev Kumar, H. No. A1/60, Ground Floor, A1-Block, Janakpuri.	13.06.2025	0.48	0
53.	A1 Block Janakpuri	Mr. Ramesh Shokeen, H. No. A1/54, 3 <sup>rd</sup> Floor, A1-Block, Janakpuri.	13.06.2025	0.54	0
54.	A1 Block Janakpuri	Mr Hitesh Lal, H. No. A1/207, Ground Floor, A1-Block, Janakpuri.	13.06.2025	0.70	0
55.	A1 Block Janakpuri	Mr Saraswati Gupta, H. No. A1/52, Ground Floor, A1-Block, Janakpuri.	20.06.2025	0.63	0
56.	A1 Block Janakpuri	H/O Mr. Surender Gandhi, H. No. A1/57, Ground Floor, A1-Block, Janakpuri.	20.06.2025	0.53	0
57.	A1 Block Janakpuri	Mr. Jagdish, H. No. A1/131, Ground Floor, A1-Block, Janakpuri.	20.06.2025	0.59	0
58.	A1 Block Janakpuri	Mr. R. S. Chauhan, H. No. A1/136-B, 1 <sup>st</sup> Floor, A1-Block, Janakpuri.	20.06.2025	0.89	0

59.	A1 Block Janakpuri	Ms. Rajini Mahajan, H. No. A1/141, 2nd Floor, A1-Block, Janakpuri.	20.06.2025	Nil	2400
60.	A1 Block Janakpuri	M S Rawat, H. No. A1/53, 2 <sup>nd</sup> Floor, A1-Block, Janakpuri.	20.06.2025	Not opened the door	-
61.	A1 Block Janakpuri	Mr. Anil Malhotra, H. No. A1/63, Ground Floor, A1-Block, Janakpuri.	25.06.2025	0.62	0
62.	A1 Block Janakpuri	Mr Ratan Lal, H. No. A1/65, Ground Floor, A1-Block, Janakpuri.	25.06.2025	0.42	0
63.	A1 Block Janakpuri	Mr. Surender Gandhi, H. No. A1/57, Ground Floor, A1-Block, Janakpuri.	25.06.2025	0.49	0
64.	A1 Block Janakpuri	Ms. Rajini Mahajan, H. No. A1/141, 2nd Floor, A1-Block, Janakpuri.	25.06.2025	0.66	0
65.	A1 Block Janakpuri	Mr. Vaibhav/Anil Malhotra, H. No. A1/63, Ground Floor, A1-Block, Janakpuri.	27.06.2025	0.44	0
66.	A1 Block Janakpuri	Mr. Ratan Lal Verma, H. No. A1/65, Ground Floor, A1-Block, Janakpuri.	27.06.2025	0.28	0
67.	A1 Block Janakpuri	Mr. Bharat Sehgal, H. No. A1/57, 2nd Floor, A1-Block, Janakpuri.	27.06.2025	Complainer not open the door & not pick the call on mobile phone.	-
68.	A1 Block Janakpuri	Mr. Sudesh Sharma, H. No. A1/55, Upper Ground Floor, A1-Block, Janakpuri.	27.06.2025	0.43	0
69.	A1 Block Janakpuri	Ms. Bandana , H. No. A1/148, 2nd Floor, A1-Block, Janakpuri.	27.06.2025	The complainant is not getting water supply. She says that the water motor may be breakdown.	-
70.	A1 Block Janakpuri	Ms. Rajni Mahajan, H. No. A1/141, 2nd Floor, A1-Block, Janakpuri.	27.06.2025	0.41	0
71.	A1 Block Janakpuri	H. No. A1/130, 2nd Floor, A1-Block, Janakpuri.	27.06.2025	Complaint attended many times and Complainer not open door.	-
72.	A1 Block Janakpuri	Mr. Santosh Kumar, H. No. A1/44, Ground Floor, A1-Block, Janakpuri	15.07.2025	0.62	0

73.	AI Block Janakpuri	Mr. Anil Narang, H. No. A1/38, First Floor, A1-Block, Janakpuri.	15.07.2025	0.68	0
74.	AI Block Janakpuri	Ms. Meenu Kapoor, H. No. A1/48, Ground Floor, A1-Block, Janakpuri.	15.07.2025	0.65	0
75.	AI Block Janakpuri	Ms. Rajni Mahajan, H. No. A1/141, 2nd Floor, A1-Block, Janakpuri.	15.07.2025	0.31	0
76.	AI Block Janakpuri	Ms. Lalita, H. No A1/138, Ground Floor, A1-Block, Janakpuri.	15.07.2025	1.16	0

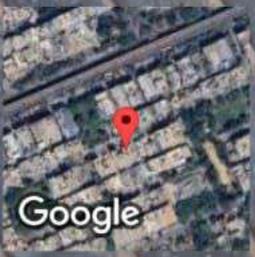
  
24/7/25  
A.C.W.A (HP)-I

  
BACTERIOLOGIST

  
ASST. BACTERIOLOGIST



GPS Map Camera



**New Delhi, Delhi, India**  
 A1/57, Block A1, Janakpuri, New Delhi, Delhi 110058, India  
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 17/07/2025 05:52 PM GMT +05:30

Google

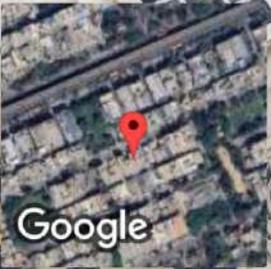


New Delhi, Delhi, India

A1/57, Block A1, Janakpuri, New Delhi, Delhi 110058, India

Lat 28.625759° Long 77.070043°

17/07/2025 06:05 PM GMT +05:30



GPS Map Camera



GPS Map Camera



Google

### Delhi, Delhi, India

A1/63, Block A1, Janakpuri, Delhi, Delhi 110058, India

Lat 28.625492° Long 77.069345°

17/07/2025 06:10 PM GMT +05:30



GPS Map Camera

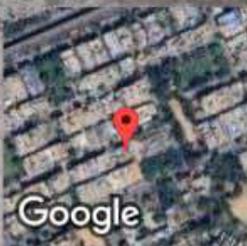


Delhi, Delhi, India  
 64, Block A1, Aslatpur Khadar, Delhi, Delhi 110058,  
 India  
 Lat 28.625422° Long 77.069238°  
 17/07/2025 06:24 PM GMT +05:30





GPS Map Camera



Google

### Delhi, Delhi, India

141, Block A1, Janakpuri, Delhi, Delhi 110058, India

Lat 28.625305° Long 77.070472°

17/07/2025 06:47 PM GMT +05:30



GPS Map Camera

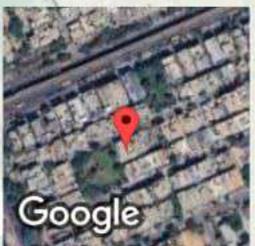


Google

**New Delhi, Delhi, India**  
 A1/145, Block A1, Janakpuri, New Delhi, Delhi 110058, India  
 Lat 28.625316° Long 77.070527°  
 19/07/2025 10:17 AM GMT +05:30

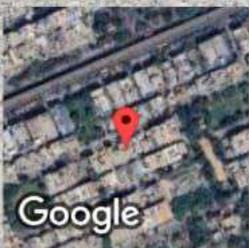


GPS Map Camera



Delhi, Delhi, India  
 A-1/149, Block A1, Janakpuri, Delhi, Delhi 110058, India  
 Lat 28.625376° Long 77.069194°  
 19/07/2025 10:38 AM GMT +05:30





Google

GPS Map Camera

Delhi, Delhi, India

J3gc+72q A-1 Park, Block A1, Janakpuri, Delhi, Delhi 110058, India

Lat 28.625741° Long 77.07009°

21/07/2025 12:40 PM GMT +05:30











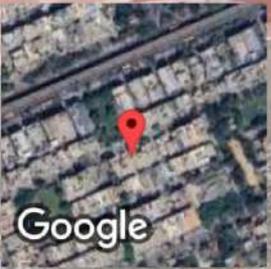


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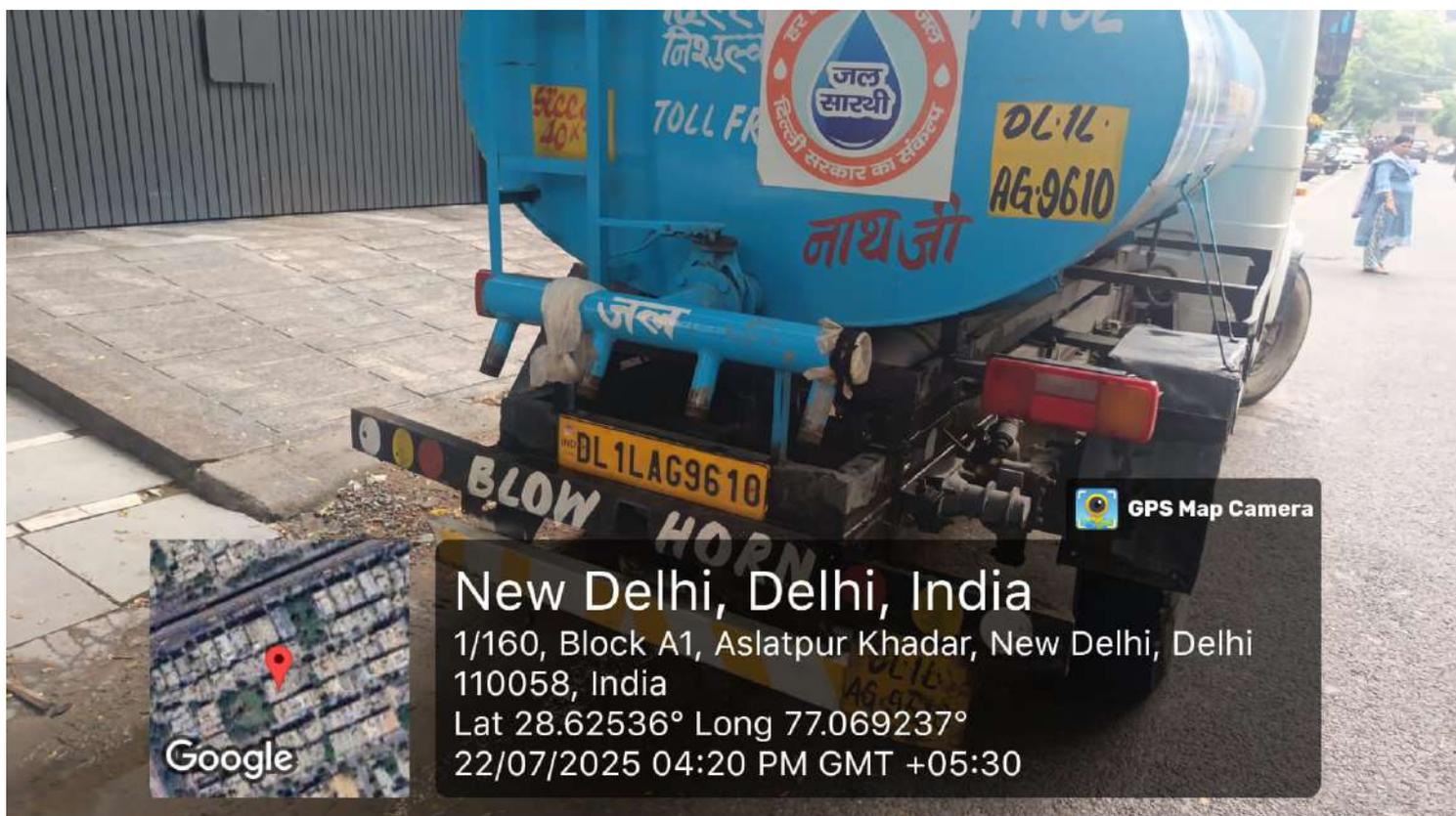
A1/58, Block A1, Janakpuri, New Delhi, Delhi 110058, India

Lat 28.6257° Long 77.069876°

22/07/2025 04:04 PM GMT +05:30



Google

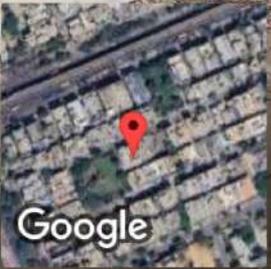


New Delhi, Delhi, India

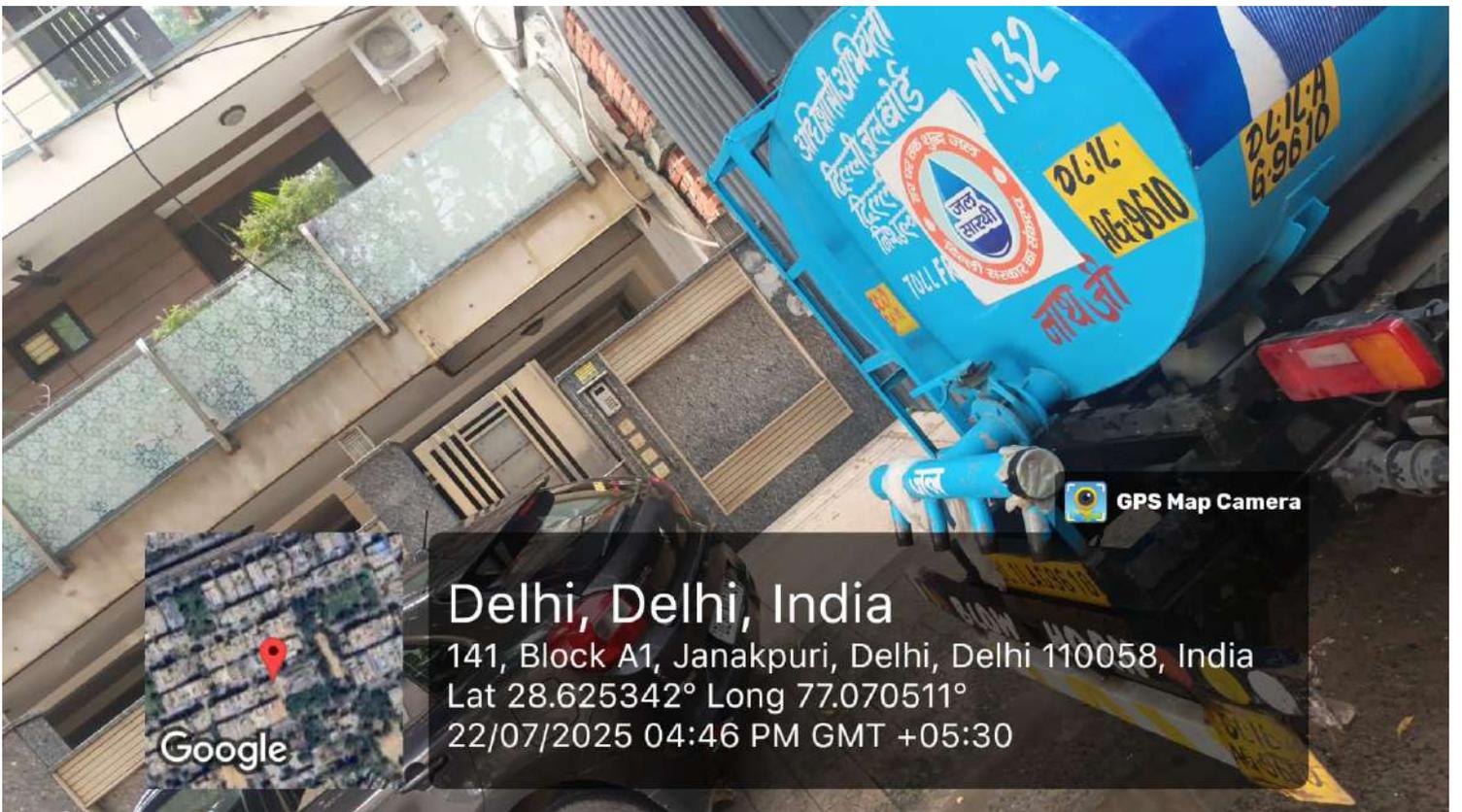
1/160, Block A1, Aslatpur Khadar, New Delhi, Delhi  
110058, India

Lat 28.62536° Long 77.069237°

22/07/2025 04:20 PM GMT +05:30

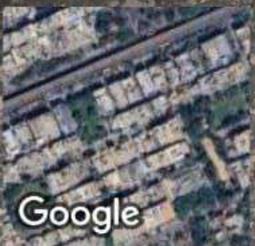








GPS Map Camera



Delhi, Delhi, India  
A1/152, Block A1, Janakpuri, Delhi, Delhi 110058, India  
Lat 28.625706° Long 77.070064°  
22/07/2025 03:48 PM GMT +05:30

Google

DELHI JAL BOARD, GOVT. OF NCT. OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (D) 082  
A BLOCK UGR, JANAKPURI,  
NEW DELHI-110058

E-mail ID: [acem30djb@gmail.com](mailto:acem30djb@gmail.com)

**NIT No. 22/EE(D)-082/(2025-26)**

On behalf of DJB, EE(D)-082 invites e-procurement online tender on prescribed format for the following work on percentage rate basis including GST from the eligible Registered Contractors in appropriate category in DJB, or specialized agencies having executed similar nature of work in DJB/registered in Railways/CPWD/MES/BSNL/MCD/DDA/NDMC/DUSIB/registered in any State Govt and essentially registered on Delhi Govt. procurement system (<https://govt.procurement.delhi.gov.in>). The contractors must comply with the conditions, rules & regulations and other guidelines as issued by Delhi Jal Board from time to time.

Last date and time for downloading tenders document  
Last date and time for online submission of tender  
Date Time for opening of Technical Bid-(Part-A)  
Date Time for opening of Financial Bid-(Part-B)

10-07-2025 Upto 03:00PM  
10-07-2025 Upto 03:00PM  
10-07-2025 at 03:15PM  
After the completion of Tech. Bid

S. No.	Name of Work	Amount put to Tender (Rs.)	Tender Processing Fee (Rs.)	Earnest Money Deposit (Rs.)	Completion Period
1.	Replacement of old/damaged water line by 110 mm dia HDPE water line at A1 Block, Janakpuri AC-30, under EE(D)-082. Tender ID 2025_DJB_274755_1.	Rs.24,34,318/-	Rs.500/-	Rs.48,700/-	60 Days

Note:

- I. The rates shall be quoted by bidder inclusive of all taxes including GST and nothing extra shall be paid.
- II. Validity of tender shall be 120 days from the date of opening of Bid Part-A including extension if any. NIT along with all the terms & conditions is available on Delhi Govt. Website <https://govtprocurement.delhi.gov.in>.
- III. Before filling the EMD and Tender Fee bidders may visit the Web site link <https://services.sabpaisa.in/pages/demo/djboard.html> or For deposition of EMD Fixed Deposit receipt (FDR) validity for 120 days from the date of opening of tender) of a schedule bank shall also be accepted. The same should be in favour of **EE(D)-082 DJB only**, falling which tender will be rejected. the scan copy of the FDR may be attached along with technical bid and should be submitted to the office of EE(D)-082 within 01 working day of the opening of the technical bid so that the same can be considered for the opening of financial bids.
- IV. Performance Guarantee of 5%(Five percent).

Sd/-

(R. S. Meena)

Executive Engineer (D)-082

Dated: 02-07-2025

NO DJB/EE(D)-082/NIT/2024-25/

1846 to 1862

Copy to:-

1. Vice Chairman, DJB/CEO (DJB)/Secy. to CEO/Member (Finance)/Member (WS)/(Dr.)/DOV: /CE(WEST) for kind information pl.
2. Dy. Dir. (F&A)-I/SE (M)-8: for kind information please.
3. AO M-8/ ZE(M)-30/ AAO(M)-8/DM-I/T/C
4. Notice Boards.
5. Contractor Welfare Asso. (Regd) Delhi Jal Board Villa 20 (FF), DDA LSC, BQ Block, Paschimi Shalimar Bagh, Delhi-88.
6. Indian Bank (Subpaisa), Baroda House, Copperincus Marg Branch, NewDelhi-110001.

*[Signature]*

Executive Engineer (D)-082

*[Handwritten initials]*

DELHI JAL BOARD, GOVT. OF NCT. OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (D) 082  
A BLOCK UGR, JANAKPURI,  
NEW DELHI-110058

**E-mail ID: [aem30djb@gmail.com](mailto:aem30djb@gmail.com)**

**PRESS NIT No. 25/EE(D)-082/(2025-26)**

On behalf of DJB, EE(D)-082 invites e-procurement online tender on prescribed format for the following work on percentage rate basis including GST from the eligible Registered Contractors in appropriate category in DJB or specialized agencies having executed similar nature of work in DJB/registered in Railways/CPWD/MES/BSNL/MCD/DDA/NDMC/DUSIB/registered in any State Govt and essentially registered on Delhi Govt. procurement system (<https://govt.procurement.delhi.gov.in>). The contractors must comply with the conditions, rules & regulations and other guidelines as issued by Delhi Jal Board from time to time.

Last date and time for downloading tenders document : 26-07-2025 Upto 03:00PM  
Last date and time for online submission of tender : 26-07-2025 Upto 03:00PM  
Date/Time for opening of Technical Bid-(Part-A) : 26-07-2025 at 03:15PM  
Date/Time for opening of Financial Bid-(Part-B) : After the completion of Tech. Bid

S. No.	Name of Work	Amount put to Tender (Rs.)	Tender Processing Fee (Rs.)	Earnest Money Deposit (Rs.)-	Completion Period
1.	Replacement of old/damage/broken 900 mm dia. peripheral sewer line by trenchless method opposite pillar no. 579, District centre, Janakpuri AC-30 under EE(D)-084. Tender ID 2025_DJB_275024_1.	Rs.43,58,345/-	Rs.500/-	Rs.87,200/-	60 Days
2.	Replacement of old and damaged sewer line at A1 Block in lane of A1-16 to 80, A1-83 & 162, Janak Puri West AC-30 under EE(D)-082. Tender ID 2025_DJB_275024_2.	Rs.82,88,439/-	Rs.1000/-	Rs.1,65,800/-	180 Days
3.	Laying of new sewer line by P/L 400mm dia DWC pipe from B-223 to D/60, Gandhi Market Road, Hari Nagar ward no-099 of AC-28 under EE(D)-82. Tender ID 2025_DJB_275024_3.	Rs.28,30,486/-	Rs.500/-	Rs.56,700/-	120 Days
4.	Replacement of old damaged sewer line by P/L 300mm dia DWC pipe in 2 Block (2/265 - 2/455 & 2/406 - 2/360), Subhash Nagar ward no-098 AC-28 under EE(D)-82. Tender ID 2025_DJB_275024_4.	Rs.26,57,728/-	Rs.500/-	Rs.53,200/-	120 Days

- Note:
- The rates shall be quoted by bidder inclusive of all taxes including GST and nothing extra shall be paid
  - Validity of tender shall be 120 days from the date of opening of Bid Part-A including extension if any. NIT along with all the terms & conditions is available on Delhi Govt. Website <https://govtprocurement.delhi.gov.in>
  - Before filling the EMD and Tender Fee bidders may visit the Web site <https://services.sabpaisa.in/pages/demo/djboard.html> or For deposition of EMD Fixed Deposit receipt (FDR) valid for 120 days from the date of opening of tender) of a schedule bank shall also be accepted. The same should be in favour of **EE(D)-082 DJB only**, failing which tender will be rejected, the scan copy of the FDR may be attached along with technical bid and should be submitted to the office of EE(D)-082 within 01 working day of the opening of technical bid so that the same can be considered for the opening of financial bids.
  - Performance Guarantee of 5%(Five percent).
  - Specialized firm who have executed similar nature of work means work of replacement of existing sewer/ water line by "Trenchless method. For Item no. 01.

Sd  
(R. S. Meena)

Executive Engineer (D)-082  
Dated: 05-07-2025

NO.DJB/EE(D)-082/NIT/2024-25/ 1938 to 1956

DELHI JAL BOARD, GOVT. OF NCT. OF DELHI  
OFFICE OF THE EXECUTIVE ENGINEER (D) 082  
A BLOCK UGR, JANAKPURI,  
NEW DELHI-110058

Email ID: - [aeem30djb@gmail.com](mailto:aeem30djb@gmail.com)

NO: /DJB/2025-26/ EE(D)-082/ 2178 to 2187 DATED:- 18.07.2025

M/s. S.K. Construction Co.  
E-94, Prem Nagar, Najafgarh,  
New Delhi 110043

### Letter of Intent

**Subject :- Replacement of old/damaged water line by 110 mm dia HDPE water line at A1 Block, Janakpuri AC-30, under EE(D)-082. Tender ID 2025\_DJB\_274755\_1.**

Please refer to your tender NIT.22/EE(D)-082/(2025-26) Item No. 01, due on dated 10.07.2025 for the above said work. It is to inform you that your rate @**22.62% Below** has been accepted by the competent authority with amount put to tender **Rs.24,34,318/-** at a total cost of **Rs.18,83,675/-**. You are requested to deposit the performance guarantee within 15 days from issue of this letter of **Rs.18,83,675/-@5%= Rs.94,200/- + Rs.44,900/- Additional performance guarantee** of the tendered amount (i.e. **Rs.1,39,100/-**) valid up to 60 days from stipulated date of completion of work **120 days** (60 days + 60 days) as per clause no-1 of conditions of contract of the NIT. The performance guarantee shall be submitted in the required form.

Sd/-

(R.S. Meena)

Executive Engineer (D)-082

Copy to:-

1. Member (W)/Member (Dr.) for kind information pl.
2. CE(West) --do--
3. SE (C)-08 --do--
4. ZE-(M)-30
5. Sr. A.O(M)-8
6. AAO(M)-8
7. Work File T/C
8. Office copy



Executive Engineer (D)-082

O/K

---

**PFA Affidavit on behalf of Respondent DJB, Chief Engineer Delhi Jal Board**

1 message

Adv. M. Aamir Faiyaz &lt;aamirfaiyaz99@gmail.com&gt;

Fri, Jul 25, 2025 at 10:57 PM

To: divyakant@lahotiadvocates.com, secy-moef@nic.in, secydws@nic.in, chdpcc@nic.in, mscb.cpcb@nic.in, cgwb@nic.in, csdelhi@nic.in

Cc: Ajay Vikram Singh &lt;ajayvikramsingh563@gmail.com&gt;

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 116/2025

In the matter of

Resident Welfare Association

A1 Block Janakpuri

Applicant

Versus

Delhi Jal Board &amp; Ors.

Respondents

PFA Affidavit on behalf of Respondent DJB, Chief Engineer Delhi Jal Board

Regards Adv. M. AAMIR FAIYAZ

From the Office of

**AJAY VIKRAM SINGH**

Advocate-on-Record

Supreme Court of India

Ch. No. 103, Lawyers' Chambers,

30, Pt. DDU Marg, New Delhi-110002

+919868632122



Affidavit on behalf DJB.pdf

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